

[Sh Hari Pathak]
prices and unemployment?

Sir, whenever we have to face with all such problems, a doubt arises in our mind that when we want to march ahead in the direction of reforms, will we actually be able to achieve our target of reforms? We tried our best that the benefits of our freedom struggle reach upto the huts of the poor but it has not reached upto them so far. Today, before the House adjourned for lunch, the hon. Finance Minister was looking happy while introducing the Finance Bill in this House. In this Bill, he has offered concessions to some small scale industries.

17.15 hrs.

Statement by Prime Minister

Launch of Augmented Satellite Launch Vehicle-D4 (ASLV-4)

[English]

THE PRIME MINISTER (SHRI P.V. NARASIMHA RAO) : I am pleased to inform the august House of the successful launch of ASLV this morning.

The Augmented Satellite Launch vehicle was successfully launched today from Sriharikota. ASLV-D4 injected the 113 kg SROSS-C2 satellite into an orbit of about 437 kilometres perigee and 938 kilometres apogee at an inclination of 46 degree based on preliminary orbit determination. This is the second consecutive successful launch of ASLV. Preliminary analysis of the data SROSS - C2, received at ISRO's Telemetry, Tracking and Command stations indicate normal performance of the satellite.

ASLV-D4 lifted off at 0530 hrs. with the ignition of the two strap on boosters

and 44.1 seconds later the first stage motor ignition was initiated by the on-board Real Time Decision system. The strap on boosters separated at 55.1 seconds. The first stage separation and ignition of the second stage were commanded at 93 seconds from lift off and the closed loop guidance scheme was initiated from then on. The heatshield was jettisoned after the vehicle had cleared the dense atmosphere at the predetermined altitude of 107 km. at 142.9 seconds as planned. The second stage separation and third stage ignition occurred at 148.1 seconds after lift off. The burn out of the third stage occurred at 195.6 seconds which was followed by a long coasting phase and separation of the third stage at 488.9 seconds as planned. The fourth stage, alongwith the satellite, was spun up with the fourth stage ignited at 491.7 seconds. Separation of the SROSS-C2 satellite from the spent fourth stage took place about 641.6 seconds after lift off.

All the events were monitored using the network of Telemetry and Tracking stations at SHAR, Bangalore, Tiruvananthapuram and Car Nicobar. Data received at Car Nicobar indicate that the separation of the SROSS-C2 satellite from the fourth stage was normal.

The success of the ASLV-D4 flight has demonstrated the repeatability of the vehicle subsystems and further helped in evaluating a number of technologies which are employed in ISRO's advanced launch vehicles, like PSLV and GSLV. They include the strap-on booster technology, closed-loop guidance system, real time on board decision system, etc., besides the telemetry tracking and command systems.

sure that the honourable members will join me in congratulating the Scientists, Engineers, Technicians and all others in the Department of Space who have made us proud by this significant achievement.

[Translation]

MR. SPEAKER : Shri Vajpayeeji, would you like to say something?

SHRI ATAL BIHARI VAJPAYEE (Lucknow) : Mr. Speaker, Sir, we are happy that the hon. Prime Minister has spoken on behalf of all of us. It is useless to express our happiness individually.

MR. SPEAKER : Now, both the sides have expressed their views.

[English]

SHRI P.V. NARASIMHA RAO : I shall convey, as suggested by the Leader of the Opposition, the appreciation of the entire House to the scientists.

17.18 hrs.

Finance Bill 1994-Contd.

[English]

MR. SPEAKER : Shri Harin Pathak to continue his speech.

[Translation]

SHRI HARIN PATHAK (Ahmedabad) : I was saying that when, before the House adjourned for lunch, our hon. Finance Minister was introducing the Finance Bill, he announced some concessions to small scale industries. We all welcomed that step by thumping our

desks. But, Sir, it appeared to me that in the paper, which he was reading, the drops of the tears the typist were also visible.

17.19 hrs.

(Mr. Deputy Speaker in the Chair)

It is because that he is an employee and he has not been a part of these concessions. The Hon'ble Minister has done great injustice to every class, particularly the middle class of this country and the Government employees. Every time, the industries have been given exemptions in import duty so as to enable them compete with foreign companies. However, small industries have been given some concessions but the employee class, which is the backbone of the democracy, has been denied any concessions. The school teacher, peon or any Government official, who has fixed income and who does not operate two accounts, makes both ends meet by his own salary. Further, he is required to pay income tax on his salary. It is a great injustice to them. When the hon. Finance Minister announced that income tax limit has been raised from Rs. 30,000 to Rs. 35,000. We were thumping our desks because they have been exempted from Rs. 5,000 more. But, before this, a burden of Rs. 6,200 crore has already been put on poor and middle class people. There has been rise in the prices of sugar, petrol, diesel and LPG Cylinder. Moreover, the railway fares and freight charges were also increased. However, it would only affect the poor and not the big industrialists. But, the burden of Rs. 6,200 crore has put an extra burden of Rs. 700 per month on a middle class family. In this way, the money taken out